

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 21ST DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

Bail Appl.No.174 of 2020

**(CRIME NO. 636 OF 2019 OF MUSEUM POLICE STATION,  
THIRUVANANTHAPURAM)**

**Petitioner/ Accused no. 1**

Vishnu S Babu aged 37 years, S/o Babu,

Vishnu Vehar, TC 12/832 Barton hill,

Kunnukuzhi, Thiruvananthapuram- 695037

By Adv. Sri. Sasthamangalam S. Ajithkumar

**Respondents/Complainants**

1. State of Kerala represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam-682031.
2. Sub Inspector of Police, Museum Police Station,  
Thiruvananthapuram.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

C.S. DIAS, J

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Bail Application No.174 of 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

ORDER

Impleading application by Additional 2<sup>nd</sup> respondent is allowed. Show the name of Adv. Arun Chand in the cause list.

Post the bail application for further consideration on 5.5.2020.

**C.S.DIAS, JUDGE**

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